

High Court of Jharkhand, Ranchi

Notice

In continuation of Ref. No. 1170/Accts. Dated 17/06/2020 regarding Notice Inviting Quotations wherein Sealed quotations are invited from the authorized dealers of Ricoh Make Photocopiers for Annual Maintenance Contract (with Spares) of 03 (three) nos. of Ricoh Make Photocopiers for the period of 01 (one) year (i.e. from 01/07/2020 to 30/06/2021), the Model No. may be read as **MP 2014AD** in place of **MP 2014D**.

Ref. No. 1170/Accts. Dated 17/06/2020 is modified to this extent only.

Sd/-
Registrar (Establishment)
High Court of Jharkhand, Ranchi

High Court of Jharkhand, Ranchi

Notice Inviting Quotations

Ref. No. 1205/Accts.

Dated: 20/06/2020

Sealed quotations are invited from the authorized dealers of Ricoh Make Photocopiers for Annual Maintenance Contract (with Spares) of 03 (three) nos. of Ricoh Make Photocopiers installed in various sections of the Court **for the period of 01 (one) year (i.e. from 01/07/2020 to 30/06/2021)** as shown in the tabular chart below:-

Sl. No.	Model No.	Quantity
1.	MP 2014AD	03

Interested authorized dealers are requested to submit their sealed quotations in the Office of the undersigned within the specified period i.e. till 24/06/2020.

Any further details may be collected from the Establishment Section of the Court during 11:00 A.M. to 04.00 P.M. on any working days.

Last Date:- 24/06/2020

**Sd/-
Registrar (Establishment)
High Court of Jharkhand, Ranchi**

Note:-

1. Price quoted must be inclusive of all taxes.
2. No quotation will be entertained after due date.
3. Quotation received without OEM/Manufacturer authorization Letter will not be entertained.